

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 19**

**IA 5109/2023**

**In**

**C.P. (IB)/590(MB)2018**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)   HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **29.04.2024**

NAME OF THE PARTIES:      STATE BANK OF INDIA V/s TOPWORTH  
   STEEL & POWER PVT LTD

Section 60(5) OF THE Insolvency And Bankruptcy Code, 2016

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**ORDER**

1. Mr. Viraj Parikh, Ld. Counsel for the Respondent present.
2. The erstwhile RP is directed to place on record the contract details with the last contractor prior to year 2020.
3. List this matter on **16.05.2024**.

Sd/-  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

Sd/-  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**